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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

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APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/12/2016
NAME OF THE PETITIONER(S)	:	Ram Kumaran Thangam
NAME OF THE RESPONDENT(S)	:	Shri Panchami Cargoes Private Limited
UNDER SECTION	:	241/242

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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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1. PRITHVIRAJ PANDIAN

Counsel for  
Respondents 1-3

*Pritho*

2. R. UDAYAKUMAR

Counsel for petitioner

*R. Uday*

**ORDER**

Mr. R. Udayakumar, Counsel for Petitioner and Mr. Prithviraj Pandian, Counsel for Respondent present. Counsel for Respondent filed sur rejoinder, the copy of which is given to the other side. Pleadings are complete. Matter is posted for final arguments. **Put up on 27.07.2017 at 10.30 A.M.**

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)